

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
For the attention of the Shareholders of
DOWN TOWN TRADING AND INVESTMENTS LIMITED (DTTIL)
(Registered Office –1, Quay Street, Darukhana, Mazagaon, Mumbai- 400010)

In continuation to the Public announcement issued by Aryaman Financial Services Limited, on December 16, 2004, on behalf of Mr. Krishna Kumar Pittie and Mrs. Sangeeta Pittie (Acquirers), pursuant to Regulation 10 and 12 and other provisions of Chapter III and in compliance with the Securities & Exchange Board of India Substantial Acquisition of Shares and Takeovers (SAST) Regulations 1997 and subsequent amendments thereto (the "Regulations"), the following revisions /additions as given herein under have been made:

1. As per BSE letter no. CRD/GEN/2005/97 dated February 8, 2005 the following changes shall be incorporated in point No 4.9 on page no. 11 of the letter of offer regarding “compliance with listing and other Statutory requirements” by the target company (DTTIL) which shall be read as hereinunder:

The target company have complied with the requirements of the listing agreement, though there were instances of delayed compliances, except w.r.t. **clause 40A of the listing agreement where the company has not complied with the condition for continuous listing and such non-compliance continues.** Further the exchange has issued show cause notices for some of the non compliances and the company has complied after issue of notices only. **However, no penalty or punitive action as of now has been taken by the exchange against the company.** It may be noted that the company has been placed in the ‘Z’ category for nonsigning with the depositories for dematerialization.

The Acquirers, accept full responsibility for the information contained in this announcement and also for the obligations of the Acquirers as laid down in the Regulations.

This Corrigendum Public announcement would also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager To The Offer	Registrar to the Offer
 Aryaman Financial Services Ltd., 34, Atlanta Bldg, 3 rd Flr., Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person : Ms. Manisha	Bigshare Services Pvt. Ltd. E/2, Ansa Industrial Estate, Sakivihar Road, Saki Naka, Andheri – 400 072 Tel : 022 28470652 / 53 Fax : 022 28475207 Email : bigshare@bom7.vsnl.net.in

On Behalf of the Acquirers:

Mr. Krishna Kumar Pittie

7A, Aangan Bldg., Main Avenue Road, Santacruz(West), Mumbai- 400054

Mrs. Sangeeta Pittie

7B, Aangan Bldg., Main Avenue Road, Santacruz(West), Mumbai- 400054

Place: Mumbai

Date: 11.02.05